

उदयपुर से पाक जासूस की गिरफ्तारी

997. श्री राम सहाय : क्या गृह-कार्य मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 26 फरवरी, 1970 के "नवभारत टाइम्स" के पृष्ठ 2, कालम 4 में 'उदयपुर में पाक जासूस गिरफ्तार' शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर आकृष्ट किया गया है; और

(ख) यदि हां, तो उसका व्यौरा क्या है?

j [PAK SPY ARRESTED IN UDAIPUR

997. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a news item published at page 2, column 4 of the "Nav Bharat Times" dated the 26th February, 1970 under the heading "Udaipur me Pak Jasoos Giraftra" (Pak spy arrested in Udaipur): and

(b) if so, the details thereof ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां, श्रीमन् ।

(ख) सूचना एकत्रित की जा रही है और सदन के सभा पटल पर रख दी जायेगी ।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) Information is being collected and will be laid on the Table of the House.]

FEEDEE AIR SERVICES IN CENTRAL INDIA

998. SHRI T. G. DESHMUKH :
SHRI N. P. CHAUDHRI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware of the fact that there is a real need for feeder air services in Central India ;

(b) whether Government propose to open cheap and subsidized air services in these regions in the near future; and

(c) whether Government have any scheme for developing an infrastructure

of such air services in this region, including the establishment of new aerodromes, flying clubs and other facilities?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Indian Airlines at present operates air services to Gwalior, Bhopal, Indore, Khajuraho and Nagpur in Central India.

(b) The fares charged by Indian Airlines are among the cheapest in the world and there is no proposal to subsidise these services.

(c) There is no such proposal.

HOTEL ACCOMMODATION FOR TOURISTS IN NAGPUR

999. SHRI T. G. DESHMUKH :
SHRI N. P. CHAUDHRI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware of the fact that there is no suitable hotel accommodation for the tourists in Nagpur; and

(b) if so, what steps are proposed to be taken to provide the same ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Government are aware that Nagpur does not have a hotel approved by the Department of Tourism.

(b) Because of limited resources. Government have no plans for setting up a hotel there at present. However, it would welcome private initiative in this regard.

'SOUND-AND-LIGHT' SYSTEM

1000. SHRI T. G. DESHMUKH :
SHRI N. P. CHAUDHRI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware of the highly important educational value of "sound-and-light" system for projecting the image of historical places and monuments; and

(b) if so, what schemes are being prepared for the introduction of "sound-and-light" arrangements in the historical places in the State of Maharashtra and whether Sevagram will be included in those schemes?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir.

(b) In addition to the Red Fort, Delhi—son et lumiere shows will be mounted during the Fourth Plan period at Shalimar Gardens in Kashmir and Sabarmati Ash-rama in Gujarat. There is no proposal for a show in Maharashtra.

HINDI OFFICERS' EXAMINATION

1001. SHRI T. G. DESHMUKH : SHRI N. P. CHAUDHRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a writ petition was preferred by the employees of the Central Hindi Directorate against the decision of the U.P.S.C. in not allowing them to appear at the examination conducted by the Commission for the posts of Hindi Officers in July, 1969;

(j) whether the court has now given decision in favour of the petitioners; and

(k) whether a new examination will be held for the recruitment to the posts of Hindi Officers; if so, whether all the candidates who applied for the said examination will be allowed to take the examination ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Some of the employees of the Central Hindi Directorate and a few others had filed a writ petition in the Delhi High Court. By their judgement delivered on 11-3-1970, the Union Public Service Commission have been directed by the Court by a writ of *mandamus* to entertain the applications of the petitioners for the posts of Hindi Officers.

(c) Copy of the judgement has been received on 7-3-1970. The matter is being examined in consultation with the Ministry of Law and the Union Public Service Commission.

FTZME GAP BETWEEN TWO SESSIONS OF LEGISLATIVE ASSEMBLIES

431. SHRI NIREN GHOSH:

SHRI K. P. SUBRAMANIA MENON: SHRI M. R. VENKATARAMAN: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government propose to amend Article 174 of the Consti-

tution in order to change the existing time gap between two sessions of a State Assembly ;

(b) if so, the details of the proposal; and

(c) the steps that Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASVAMY) : (a) No, Sir.

(b) and (c) The Conference of Presiding Officers recommended that suitable steps should be taken to evolve convention *inter alia* that where there is undue delay in summoning a Legislative Assembly and the majority of Members in the Legislative Assembly desire to discuss a motion of no-confidence in a Ministry and make a request to that effect in writing to the Chief Minister, the Chief Minister shall advise the Governor to summon the Assembly within a week of such request. 'Flu- Administrative Reforms Commission have recommended that when a question arises as to whether the Council of Ministers enjoys the confidence of the majority in the Assembly and the Chief Minister does not advise the Governor to summon the Assembly, the Governor may, if he thinks fit, *suo molo* summon the Assembly for the purpose of obtaining its verdict on the question. These recommendations are being examined.

गंगा पर पुल का निर्माण

672. श्री जगदम्बी प्रसाद यादव : क्या संसद्-कार्य तथा नीवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार मुंगेर तथा भागलपुर के बीच गंगा पर एक पुल बनाने का विचार रखती है ;

(ख) यदि उपर्युक्त भाग (क) का उत्तर 'ना' हो तो क्या सरकार मुंगेर में एक नोका पुल बनाने का विचार रखती है ; और

(ग) यदि हाँ, तो यह कब तक बना दिया जायेगा ?

f Transferred from the 2nd March, 1970.

Transferred from the 5th March, 1970